

MR. DEPUTY SPEAKER: That won't go on record.

(Interruptions)

SHRI BHADRESWAR TANTI: I have my paper cutting and I will give it

(Interruptions)

MR. DEPUTY SPEAKER: You please conclude.

SHRI BHADRESWAR TANTI: People of India have respect for Defence personnel but Government must take note of it and properly deal with it.

15.35 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Thirty-fourth Report

[English]

SHRI SHANTARAM POTDUKHE
(Chandrapur): Sir I beg to move:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1987"

MR. DEPUTY SPEAKER: The question is:

"That this House do agree with the Thirty-fourth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 22nd April, 1987."

The motion was adopted.

15.35 1/2 hrs.

CONSUMER PROTECTION (PUBLICATION
OF PRICE WITH THE ADVERTISED
PRODUCT) BILL*

[English]

SHRIMATI JAYANTI PATNAIK
(Cuttack): Sir, I beg to move for leave to

introduce a Bill to provide for compulsory publication of price of the advertised products in the advertisements.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for compulsory publication of price of the advertised products in the advertisements."

The motion was adopted.

SHRIMATI JAYANTI PATNAIK: I introduce the Bill.

15.36 hrs.

STATE OF GOA, DAMAN AND DIU BILL*

[English]

SHRI SHANTARAM NAIK (Panaji): I beg to move for leave to introduce a Bill to provide for the establishment of the State of Goa, Daman and Diu and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of the State of Goa, Daman and Diu and for matters connected therewith."

The motion was adopted.

SHRI SHANTARAM NAIK: Sir, I introduce** the Bill.